

have seen a large number of press reports, pointing to the popularity of Indian films in Pakistan, saying that there is a craze for Indian films in Pakistan, so much so, according to reports, video-tapes of Indian films are clandestinely shown in various places. So far as this Government is concerned, as I said, we would be very happy to have exchange, of films. This is now being done under the import policy of Pakistan, where many people believe that the Pakistan film industry cannot thrive if the import of Indian films to Pakistan is permitted. It is for them to decide this question.

**श्री श्रीम प्रकाश त्यागी :** मंत्री जी ने अभी बताया कि भारतीय फिल्मों विदेशों में भी भेजते हैं और बाहर से भी यहां फिल्मों मंगवाते हैं। देश में जो फिल्मों बनती हैं उनको सेंसर करने के लिए फिल्म सेंसर बोर्ड बना हुआ है; वह उनको देखता है कि उनमें कहीं भारतीय संस्कृति के विपरीत कोई दृश्य तो नहीं है लेकिन जो फिल्मों बाहर से इम्पोर्ट की जाती हैं क्या उनके लिए भी सेंसर बोर्ड का वही क्राइटीरिया रहता है या उनके लिए कोई दूसरा क्राइटीरिया है ?

**MR. SPEAKER:** The question does not arise.

**श्री श्रीम प्रकाश त्यागी :** अध्यक्ष महोदय, इस देश का बहुत विनाश हो रहा है।

**MR. SPEAKER:** The main question is about export. The question of censorship does not arise.

**श्री राघवजी :** जब विदेश मंत्री पाकिस्तान गए थे तो उन्होंने वहां पर भारतीय-पंजाबी फिल्मों भेजने का प्रस्ताव रखा था तो उस पर पाकिस्तान सरकार की क्या प्रतिक्रिया रही और भविष्य में भारतीय फिल्मों पाकिस्तान जायें—इस बारे में क्या सम्भावनायें हैं ?

**श्री लाल कृष्ण आडवाणी :** मैंने जो शब्द प्रयोग किया कि इस सम्बन्ध का उल्लेख हुआ था और अनेक चर्चायें हुईं। मैंने मूल

प्रश्न के उत्तर में कहा है कि औपचारिक रूप से हमारी तरफ से कोई प्रस्ताव नहीं है क्योंकि उनकी प्रतिक्रिया, पहले जब प्रस्ताव किया गया, तभी विपक्ष में था।

#### Time taken in Broadcasting of Proceedings of Shah Commission

\*312. **SHRI EDUARDO FALEIRO:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how much time was consumed by the proceedings of the Shah Commission in the total broadcasting hours of AIR by now; and

(b) what are the reasons for allotting this amount of broadcasting time?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) A study of the four major English news bulletins broadcast from Delhi 8.10 a.m., 2 p.m., 6 p.m. and 9 p.m. between April, 1977 and February, 1978 has shown that 824 mts. representing 6.03 per cent of the total broadcast time of these bulletins, were devoted to the proceedings of the Shah Commission and allied matters. In addition to the coverage in the news bulletins, daily 10-minute reviews of the Commission's hearings are broadcast in Hindi & English when the Shah Commission holds its public hearings. These are also relayed by some of the Regional Stations.

(b) The time allotted and the coverage of these proceedings have been on the basis of the news value and the great deal of public interest in the revelations pertaining to the excesses of Emergency.

**SHRI EDUARDO FALEIRO:** It is seen that a very substantial time is given to the proceedings of the Shah Commission and the reason given by the Minister is that this is on the basis of the news value and the great deal of public interest in the revelations

pertaining to the excesses of Emergency.' I would like to say that the results of the recent elections have shown that people are hardly or not at all interested in the so-called revelations. . . (Interruptions). In view of this, why should not the Minister substantially reduce the amount of time given to the proceedings of the Shah Commission or altogether black them out from the news?

SHRI L. K. ADVANI: These news are not based upon any kind of electorate consideration. So, the results of elections are irrelevant.

SHRI EDUARDO FALEIRO: What are the criteria or the materials upon which the All India Radio assesses the news value of public interest? I ask this because atrocities against Harijans, disturbances of law and order are not given proper coverage in All India Radio. Recently, as late as on 9th of March a Harijan boy was whipped in Dharwar. Samachar carried the news but the All India Radio did not carry the news at all. So, how do you assess the news value?

SHRI L. K. ADVANI: I have already indicated the criteria of news value and public interest. That is not true. The news about atrocities on Harijans or on weaker sections have been adequately covered by this media.

PROF. DILIP CHAKRAVARTY: I would like to put to the hon. Minister whether he is aware of the great interest taken by the people of India all over the country and the concern shown about the atrocities committed by Mrs. Indira Gandhi and whether he is also aware that the people are interested to know more about the Shah Commission's reports and findings. I would further like to know whether he is aware of the grievances of the people that only 6.03 per cent of the total time of the broadcast has been given to it by the A.I.R.

SHRI L. K. ADVANI: I would plead with the House that AIR and Doordar-

shan are not the only media in the country. Of course, they are with the Government. There are other media also in the country, like, the press. If one were to see the amount of publicity given to the proceedings of the Shah Commission, that would be a reflection of the interest of the people in general in the proceedings of the Shah Commission.

SHRI K. LAKKAPPA: For the last one year, we have been observing that All India Radio and Doordarshan have become a partisan instruments, sometimes called the All Advani Radio. . . . (Interruptions). They are making use of AIR and Doordarshan as a partisan machinery, showing partisan attitude, not reflecting the real problems of the country, the real-interest reflected by the poor people and even by harassing Harijans and other weaker sections of the people. . . (Interruptions). Even the speeches made by Opposition members have been blacked out. They are using this mass media for the Janata Party propaganda. . . (Interruptions). This is a charge against the Ministry. When they came to power, they made a charge against the previous Government about AIR and Doordarshan. . . . (Interruptions). You better go to Chambal Valley. (Interruptions). In view of this, whether it is a fact that this All India Radio and Doordarshan (Interruptions) are propagating their policies to undermine the Opposition and not giving full time and coverage for the real problems of this country. So, I put this question whether it is not a fact. . . . (Interruptions).

SHRI L. K. ADVANI: There is no question. . . .

(Interruptions)

I would like to affirm with all the emphasis at my command that there is no quota of evidence that can be provided by anyone to show that the All India Radio. . . .

(Interruptions)

But this Government is proud....

(Interruptions)

MR. SPEAKER: Don't record anything other than the Minister's answer.

SEVERAL HON. MEMBERS: \* Mr. Speaker Please answer this question.

(Interruptions)

Why don't you allow him to answer this question?

(Interruptions)

SHRI L. K. ADVANI: This Government is proud that even before our commitment about granting autonomy to the Radio is implemented, we have tried to see that even while it is a Government Department, it is never used as an instrument of partisan propaganda.

(Interruptions)

DR. SUBRAMANIAM SWAMY: I would like to ask the Minister that, in view of the widespread interest in the Shah Commission and in view of the fact.... (Interruptions) I would like to ask the Minister in view of the widespread interest in the Shah Commission and in view of the fact that it is a fact finding Commission and in view of the international precedents in co-verifying such events as Watergate, Numemberg and so on, whether he would consider at the crucial stage, to have a live broadcast over television of the Shah Commission.

SHRI L. K. ADVANI: Sir, this is not the first time that this suggestion has been made. From the very beginning, this kind of suggestions have been there and the Government has tried to see that its position is correct.

श्री कंबर लाल गुप्त : अध्यक्ष महोदय, रेडियो और टेलीविजन सबसे बड़ा मास मीडिया हमारे देश का है और मैं इस बात से

सहमत हूँ लेकिन हमारी झाल इन्डिया रेडियो के खिलाफ शिकायत है और जबरदस्त शिकायत है कि बहुत अधिक समय झाल इन्डिया रेडियो और टेलीविजन पर कांग्रेस को दिया जाता है और सरकार को कम समय दिया जाता है। मैं माननीय मंत्री जी से पूछना चाहता हूँ कि वे यह बताये कि इन्दिरा गांधी कांग्रेस और कांग्रेस को कितना समय दिया गया और जनता पार्टी को कितना समय दिया गया ? मैं यह भी जानना चाहता हूँ कि क्या यह सच है कि सरकार ने जो प्रच्छा काम किया है, उसकी पब्लिसिटी झाल इन्डिया रेडियो बिल्कुल नहीं करता है।

MR. SPEAKER: That is a suggestion. If you want to answer it, I have no objection.

श्री लाल कृष्ण अडवाणी I can answer it. मेरे पास इस आशय की शिकायतें बार बार आती रही हैं और मैंने वहाँ के अधिकारियों को भी कहा है कि वे न्यूज वेंच्यू के आधार पर न्यूज दे और कहीं पर बंड विद बंकवॉरंट की प्रवृत्ति नहीं हानी चाहिए। इसलिए अपना सतुलन रख कर वे ठीक प्रकार से दोनों पक्षों और दोनों दृष्टिकोणों को रखें लेकिन आपने जो शिकायत की है, ऐसी शिकायतें लोगों में सुझी आती रही है।

SHRI V. KISHORE CHANDRA S DEO: The hon. Minister has just mentioned, as also the other Members of the Janata Party, that people are interested to know about the atrocities that were committed during Emergency I certainly agree that people may be interested in knowing about the atrocities. But in the broadcast about Shah Commission proceedings, only half-truths and fictitious things are given. I would like to know from the hon. Minister whether he is in collusion with Mrs Indira Gandhi in her campaign for evoking sympathy

towards her from the people of this country or whether he is trying to use this as a facade to cover the deficits of the Janata Party during their last one year's rule.

MR. SPEAKER: He is asking whether you are in collusion with Mrs. Indira Gandhi....

SHRI L. K. ADVANI: I am not.

MR. SPEAKER: You are not. Now, the Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Integrated Development Project for Villages

\*313. SHRI DURGA CHAND: Will the Minister of PLANNING be pleased to state:

(a) whether Government contemplate to formulate area planning for cluster of villages in the country;

(b) whether the Planning Commission are undertaking or propose to undertake a comprehensive survey of different requirements of villages in different States;

(c) whether the Central Government have asked the State Governments to send their proposals regarding the requirements of their villages for considering the same on priority basis;

(d) if so, the details thereof;

(e) whether Government propose to bring out a paper on integrated development projects for villages; and

(f) if so, the details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (f). The programmes for Rural Development and comprehensive area planning will be indicated in the Five Year Plan 1978-83 which is at present in the

draft stage. A Working Group has been constituted by the Planning Commission to draw up detailed guidelines for Block Level Planning. The report of the Group is awaited.

##### दूरदर्शन में अधिकारियों के सेवाकाल में वृद्धि

\*314. श्री नवाब सिंह चौहान: क्या सूचना और प्रसारण मंत्री 3 अगस्त, 1977 के अतारंकित प्रश्न संख्या 6046 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे; कि:

(क) क्या आकाशवाणी और दूरदर्शन के दो उपमहानिदेशकों के सेवाकाल में उनकी 58 वर्ष की आयु के पश्चात् वृद्धि करने पर विचार किया जा रहा है;

(ख) यदि हाँ, तो क्या सेवाकाल में वृद्धि करने के वही कारण हैं, जो उपर्युक्त अतारंकित प्रश्न संख्या 6046 के उत्तर में बताए गए थे अथवा कुछ अन्य कारण भी हैं; और

(ग) क्या यह सच है कि सेवाकाल में इस प्रकार की वृद्धि करने से युवा कर्मचारियों का पदोन्नति पाने का हक मारा जाता है?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शर्मा): (क) इस आशय के प्रस्ताव सरकार को अभी प्राप्त हुए हैं, किन्तु मामले में निर्णय अभी लिया जाना है?

(ख) और (ग) प्रश्न नहीं उठते।

##### Investment for Coal Production

\*315. DR. VASANT KUMAR PANDIT: Will the Minister of ENERGY be pleased to state:

(a) whether the Coal India Ltd. has reduced the total investment for coal production during the current year;

(b) if so, the details thereof; and